NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 39(ND)15 **CA. NO**.

CORAM:

PRESENT: SH. R.VARDHARAJAN HON'BLE MEMBER (J) SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.07.2016 AT 02.00 P.M

NAME OF THE COMPANY: M/s Alka Manchand & Ors. V/s. M/s. Gold Heerticul ture Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	SIDHARTHA (ADV.)	DAS	Peditioner	Santh D
2.	ASHISH A44	ARWAL Adv	Resp 1 to 4]	J. 1.
3.	HARLEEN KA	AUR Adv ORDE	J	Many

It is being pointed out by the ld. counsels that appeal arising out of order dated 30th July,2015 is pending before the Hon'ble High Court of Delhi. The next date before the Appellate Court is on 14th September, 2016.

2. In view of the same, a joint request for adjournment is made by both the counsels; matter is adjourned to 20.09.2016 at 2.00 p.m.

(Ina Malhotra) Member Judicial

Member Judicial